## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1348/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE PARTIES:

Vivek Chopra V/s. TPG Capital Pvt. Ltd.

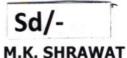
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION		SIGNATURE
ţ.		Jain alpesh Joshi, vi Parchako,	Advocalés for Petitioner	Aarchake 22/11/17

## ORDER CP 1348/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representatives of both sides are present.
- 2. A legal question has been raised, hence Petitioner to file written argument.
- 3. Matter adjourned to 19.12.2017 at 2.30 pm.

Sd/-BHASKARA PANTULA MOHAN Member (Judicial) Date : 22.07.2017



Member (Judicial)

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